

Act No. LII of 1947

[PASSED BY THE DOMINION LEGISLATURE]

(Received the assent of the Governor General on the 31st December 1947)

An Act to provide for the extension of enactments to the Province of Amjer-Merwara.

WHEREAS it is expedient to provide for the extension of enactments to the Province of Ajmer-Merwara;

It is hereby enacted as follows:—

1. Short title.—This Act may be called the Ajmer-Merwara (Extension of Laws) Act, 1947.

2. Extension of enactments to Ajmer-Merwara.—The Central Government may, by notification in the official Gazette, extend to the Province of Ajmer-Merwara with such restrictions and modifications as it thinks fit any enactment which is in force in any other Province at the date of such notification.

Price anna 1 or 1½d.